

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.550/2018 in O.A. No.1052/2017

Friday, this the 1st day of March 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Rohit Chand (age about 30 years) Group C
s/o late Shri Prem Chand
r/o H.No.17, P-7 Block
Mangolpuri, New Delhi

..Applicant

(Mr. Gaya Prasad, Advocate)

Versus

Sh. Devendra Kumar
Senior Divisional Personnel Officer
Northern Railway
DRM Office, State Entry Road,
New Delhi

..Respondent

(Mr. Shailendra Tiwary, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondent did not comply with the orders of this Tribunal, dated 06.04.2018 in O.A. No.1052/2017. Today, it is reported that the respondent filed W.P. (C) No.9480/2018 before the Hon'ble Delhi High Court challenging the order of the Tribunal and vide order dated 20.11.2018, the High Court has stayed the proceedings in the contempt case.

2. In view of the same, the contempt case is closed, leaving it open to the applicant to pursue further remedies, depending upon the outcome of the W.P.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 1, 2019
/sunil/